



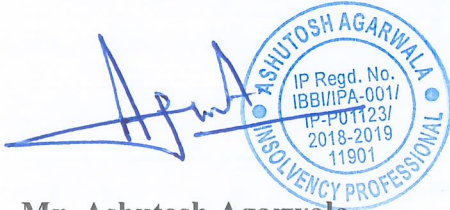
FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BILCARE LIMITED

| RELEVANT PARTICULARS | | |
|-----------------------------|---|--|
| 1. | Name of corporate debtor | Bilcare Limited |
| 2. | Date of incorporation of corporate debtor | 01 st July, 1987 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC – Pune |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | L28939PN1987PLC043953 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Registered Office Gat No.1028, Shirolī village, Taluka Khed, Rajgurnagar, Pune -410505 Principal Office: 601, ICC Trade Tower, Pune - 411016 |
| 6. | Insolvency commencement date in respect of corporate debtor | 11 th November, 2022 |
| 7. | Estimated date of closure of insolvency resolution process | 10 th May, 2023 (180 days from date of order – 11 th November, 2022) |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Name: Ashutosh Agarwala Reg. No: IBBI/IPA-001/IP-P-01123/2018-2019/11901 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Registered Address: D-1005, Ashok Towers, Dr. S. S. Rao Road, Parel, Mumbai - 400012 Email: ashutosh.agarwala@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Correspondence Address: Excedor Resolvency Private Limited, Peninsula Business Park, Tower B, 19th Floor, Lower Parel, Mumbai – 400013 Email: ip.bilcare@gmail.com |
| 11. | Last date for submission of claims | 25 th November, 2022 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | (a) Relevant forms can be downloaded at https://ibbi.gov.in/en/home/downloads (b) Not Applicable |

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Bilcare Limited on 11th November, 2022.
2. The creditors of Bilcare Limited, are hereby called upon to submit their claims with proof on or before 25th November, 2022 to the interim resolution professional, Mr. Ashutosh Agarwala at the Correspondence Address - Excedor Resolvency Private Limited, Peninsula Business Park, Tower B, 19th Floor, Lower Parel, Mumbai – 400013 and/or by email on ip.bilcare@gmail.com
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
4. The claims can be submitted in the forms specified by Insolvency and Bankruptcy Board of India (IBBI) given as follows;
Form B – Operational Creditor (Other than Workmen/Employee)
Form C- Financial Creditor
Form CA – Financial Creditor in class
Form D – Workmen/Employee
Form E – Authorized Representative of Workmen/Employee
Form F – Other Creditors
5. Submission of false or misleading proofs of claim shall attract penalties.



A circular blue stamp with the text "ASHUTOSH AGARWALA" at the top and "INSOLVENCY PROFESSIONAL" at the bottom. Inside the stamp, it reads: "IP Regd. No. IBBI/PA-001/ IP-P01123/ 2018-2019 11901".

Mr. Ashutosh Agarwala
Date: November 14, 2022
Place: Mumbai

US Slowdown Hits Noida Apparel Cos

US buyers ask exporters to delay shipments and ship consignments that were supposed to leave in Sept

Sutanuka.Ghosal@timesgroup.com

Kolkata: The economic slowdown in the US has had a hit on apparel exporters from Noida, where payments of ₹3,000 crore have got stuck as buyers from the US have asked them to delay shipments. The exporters said the US buyers have asked them to ship the consignments that were supposed to leave in September during December-January period. Noida-based apparel exporters generally make fashionable apparels priced at \$8-10 per piece, unlike Ti-

rupur exporters who make basic items in the range of \$4-5 per piece for overseas markets.

"Orders have slowed down from the US and also from Europe. The US is the biggest market for us. The buyers were not keen to pick up the orders that were supposed to leave in the month of September. This has created a lot of financial problems for the apparel exporters based in Noida," said Lalit Thukral, president, Noida Apparel Export Cluster (NAEC).

The NAEC houses 3,500 garment exporting units with an annual turnover of Rs 30,000-32,000 crore. Almost 10% of their turnover has got stuck due to delay in shipments to the US.

Nearly 90% of the units in Noida manufacture fashionable items and 10% manufacture basic items such



As plain T-shirts for men, tops for women and kids wear. "There are units in Noida who sell products at a price of \$15-25 per piece also," said Thukral.

He said the units have some orders in hand till December. "After that we do not know what will be the order situation," said the NAEC president.

However, Gautam Nair, owner of Matrix Clothing, which exports knitted garments for men, women and kids, is hopeful that the situation will improve from April next year. "Because of Covid, the buyers had over ordered and so they have a huge inventory which is why they are not placing orders. Secondly, US consumers have cut down spending, which too is impacting the order flow. Now that Joe Biden has won the midterm elections and the Fed has signalled no more rate hike, the situation in the US will start improving," he said.

India's ready-made garment exports amounted to \$1,020.8 million in September, down 21.6% year-on-year. Cumulative ready-made garment exports for the April-September period stood at \$8,127.3 million, up 10.8% year-on-year.

Dumping Probe into Solar Cells from China, Thailand Dropped

New Delhi: The commerce ministry has terminated an anti-dumping investigation into import of solar cells from China, Thailand and Vietnam following a request from the Indian Solar Manufacturers Association (ISMA). On May 15, 2021, Directorate General of Trade Remedies (DGTR) initiated a probe into alleged dumping following a complaint by the association.

"In view of the request made by the domestic industry, ISMA...the authority hereby terminates the investigation initiated on May 15, 2021... against the imports of solar cells whether or not assembled in modules or panels exported by these countries," the DGTR said in a notification.

Anti-dumping rules, 1995 provide for termination of a probe in certain situations which include withdrawal of application by the affected domestic industry. The notification said the applicant through an e-mail dated July 14, 2022 withdrew the application. Post initiation of the probe, the government levied customs duties of 25% on solar cells and 40% on solar modules with effect from April 1 this year.

The ISMA has submitted to the directorate that the imposed duties cover the entire scope of the product under investigation and have alleviated the price pressure being suffered by the domestic industry due to the dumping to a considerable extent, though not fully, the DGTR notification said.

While the DGTR recommends the duty, the Department of Revenue takes the final decision to impose it. -PTI

ET Q&A SARBANANDA SONOWAL SHIPPING AND PORTS MINISTER

Goal is to Ensure Private Cos' Share in Cargo Handling Rises

India is eyeing cargo handling by the private sector to jump to 85% by 2030 from 56% now as it implements the National Monetisation Pipeline, minister for shipping and ports Sarbananda Sonowal told ET. Total cargo handled at ports stood at 1251.38 million tonnes in 2020-21. In an interview to **Twesh Mishra**, Sonowal, who inaugurated the Community Jetties on NW-1 (River Ganga) in Varanasi, said the government wants the private sector to operate more jetties and terminals and is open to restoring financial support for inland waterways. Edited excerpts:



operate more jetties and terminals.

You inaugurated Community Jetties on NW-1 (River Ganga) in Varanasi last week. What is the progress on National Waterways?
We'll have to put in more effort. The Jal Marg Vikas Project (JMVP) aims to develop multimodal terminals on the Ganga with assistance of the World Bank. This is followed by the Project Arth Ganga which involves building 60 community jetties from Varanasi to Haldia, covering four states over 1,390 km. These will benefit people on both banks of the river by easing movement of passenger and cargo vessels. These programmes have expedited the cultural and economic growth of people living around the Ganga. The target for completion of JMVP Ganga is December 2023 and we expect to complete it in time.

There has been a demand for restoration of subsidy for moving goods through inland waterways in the North East region.
We are exploring every aspect to strengthen and encourage inland waterways that ultimately benefit people in goods transportation and provide seamless connectivity in that region. We have had very engaging discussions with the representatives of state governments on how to make inland waterways an alternative to roads and railways that will also be

PM Gati Shakti lays emphasis on development of inland waterways. How feasible is the plan?
The goals are very feasible if you consider the progress in the last eight years. Up to 2013-14, cargo handling capacity of inland waterways stood at only 16 million tonnes per annum (mtpa). In just eight years, it has risen to 109 mtpa. This massive growth has been possible because the government paid attention and developed infrastructure. Private sector was also taken on board by sensitising them about using the rivers. Cargo handling capacity has significantly increased in coastal shipping, maritime trade, mainline shipping and via inland waterways. Development of competitive infrastructure and bringing down logistics costs is a key focus area for the government.

What is the progress from the shipping sector under National Monetisation Pipeline (NMP)?
The shipping ministry's target under asset monetisation is ₹12,550 crore for 2022-23. Our goal is to ensure that the cargo handling capacity of the private sector grows under the plan. Private sector handles 56% of the total cargo at present. This is expected to increase to 85%. We would also want the private sector to

CONNECTIVITY FIRST
We are exploring every aspect to strengthen inland waterways that benefit people in goods transportation and provide seamless connectivity in that region

cost-effective with seamless accessibility in terms of roads and jetties. We are looking at it holistically.

There have been concerns about corruption in dredging...
There are valid concerns around dredging. Who can check under the riverbed? We have tried to address these concerns. We are relying on drone technology through which we can study a riverbed. It can also assess the extent of depth of dredging. We have also introduced the concept of assured dredging. Under this, if a contractor is to dredge to a depth of 2.5 metres, the payment will be withheld if the target is not met. Attention is being paid to ensure there is transparency in these operations. Prime Minister Narendra Modi is also concerned about it. We have also instructed the Dredging Corporation of India (DCI) to enter the river sector.

EASTERN RAILWAY

Abridged Tender Notice No. ASN/03 of 2022-23 for E-Tendering, dated: 10.11.2022. Tender notice for e-tendering is invited by Dy. Chief Engineer/Genl/ Eastern Railway, Asansol Division, Station Road, Asansol, Pin-713301 for the following work: Name of work: Execution of miscellaneous works for repairing and maintenance of service buildings, quarters, officer's rest houses etc. and other ancillary works within the jurisdiction of Dy. Chief Engineer/Asansol. Approx Value: Rs. 0.71 Crore. Cost of Tender document: Nil. Bid Security: Rs. 1,42,600/-. Completion period: 12 Months. Tender closing date and time: 02.12.2022 at 15.00 hrs. Tender document and other details can be obtained from the website www.irps.gov.in. The bidding for the tender is to be submitted through e-tendering on above website. Manual offers are not allowed against this tender and any manual offer if received shall not be accepted and will be summarily rejected.

CON-78/2022-23
Tender Notices are also available at Website www.irps.gov.in
Follow us at @EasternRailway
Eastern Railway Headquarter

CENTRAL RAILWAY

BHUSAWAL DIVISION
E-Tender Notice No. DyCEC/BSSL -10-2022-23 Dated 10/11/2022

The Dy Chief Engineer (Construction) Central Railway, Bhusawal for & on Behalf of President of India invites Open Tender through e-tendering from reputed contractors for the following Name of Work: Final Location Survey for Jalgaon-BDI additional line for CR Traffic (11 km) (Sanctioned by Railway Board letter No. 2022/WI-1/CR/Survey/P1 dated 31.08.2022). Approx. Tender Cost: ₹ 17,52,352.35/- Earnest Money Deposit (EMD): ₹ 35,700.00/- Cost of tender booklet: Nil. Completion period: 06 (Six) Months including monsoon. Validity of offer: 45 days from the date of opening of tender. Website Address: <http://www.irps.gov.in> Availability of Tender Documents: Tender notice document can be seen on the above website. Date & Time of Submission & Opening of Tender: The e-tenders duly completed in all respects, along with the requisite documents, up to 15.00 hrs on 10.12.2022. This tender will be opened on the same day on 15.15 hrs. In case holiday is declared on the date Tenders will be opened on next day at same time as stated above. Important note for tenderers above mentioned work: a) The Tendering will solely be through e-tendering only. All intending tenderers need to first register with IREPS website. b) Prospective tenderers are advised that before submitting their offer electronically, they should refer to the Tender details regarding terms and conditions, eligibility criteria etc. c) Tender documents & corrigendum issued from time to time are available on this website at least 15 days in advance of opening of tender and may be seen on website. d) Rates entered into Financial Rate Page and duly signed digitally shall only be considered. e) Documents being attached should be signed by tenderer on his body.

Dy Chief Engineer (Construction), Bhusawal
RailMadad Helpline 139 VAPL263

Kerala Solid Waste Management Project (KSWMP)

Invitation to potential Consulting Firms for Market Sounding Session

Kerala Solid Waste Management Project (KSWMP) intends to initiate an **International Competitive Bidding (ICB)** for selection of an eligible Consulting Firm for undertaking a Detailed Feasibility Study to develop Regional Sanitary Landfills as part of integrated and sustainable **Solid Waste Management (SWM)** Systems for the Urban Local Bodies in the State.

Ahead of the bid process, KSWMP proposes to host an hour-long online market sounding session with potential Consultant Firms on **Thursday, November 17, 2022 at 04.00 PM**. Further details may be obtained from the following url of KSWMP: <https://kswmp.org/notices/#>

Sd/-, Project Director, KSWMP, Thiruvananthapuram, Kerala
Email: spmukswmp@gmail.com
November 9, 2022

BRIHANMUMBAI MUNICIPAL CORPORATION

No.Ch.E./ 8688 / Bridges/WS Date 12.11.2022

Corrigendum-1

Tender Bid No.: 7200039668

The Tender Notice published vide PRO/1898/ADV/2022-23 dated 12.11.2022

Tender Bid No. 7200039668 is to be read as below:

| Items | Published on 12.11.2022 | To be read as |
|---------|---|---|
| Subject | Demolition and reconstruction of existing ROB at Gopal Krishna Gokhale Bridge at Andheri connecting C.D. Barfiwala Road and Prof. N. S. Phadke Road (For Railway Portion) | Reconstruction of ROB at Gopal Krishna Gokhale Bridge at Andheri connecting C.D. Barfiwala Road and Prof. N. S. Phadke Road (For Railway Portion) |

Note: Conditions regarding demolition of bridge over railway portion are deleted as demolition will be carried out by Western Railway Authority.

Sd/- 12.11.2022
Dy. Ch. E. (Bridges) WS

Nabha Power Limited

(A Wholly owned Subsidiary of L&T Power Development Ltd)

INVITATION FOR EXPRESSION OF INTEREST

For Setting up of Non-Torrefied Biomass Plant in the vicinity of Nabha Power Limited

Nabha Power Limited (NPL), a wholly owned subsidiary of L&T Power Development Limited has been successfully operating a 2x700 MW supercritical thermal power plant at Rajpura in the state of Punjab since 2014.

NPL invites "Expression of Interest (EOI)" from capable entrepreneurs for setting up of units for manufacturing of Non-Torrefied Biomass Pellets based on paddy straw and other agri based biomass and contribute for clean & green environment, decarbonization and reducing carbon footprints. The Non-Torrefied Pellets will be used for co-firing at NPL and other manufacturing units in the state of Punjab.

NPL will facilitate interested parties for setting up of units and offtake of Non-Torrefied Biomass Pellets.

Interested parties are requested to submit their EOI along with following documents to the address mentioned below:

- (a) Company Profile
- (b) Details of relevant experience
- (c) Proposed plan and investment details
- (d) Balance sheet of past 2 years

The details may also be submitted on the email address mentioned below. It may be noted that submission of EOI does not in any way constitute any kind of commitment on the part of NPL.

For more details, please contact at:
Head Procurement Regd. Office: P O Box No. 28, Near Village Nalash, Rajpura, Punjab 140401, INDIA Tel: +91-1762-272752
Email ID: coalenders.npl@larsentubro.com

The last date of submission of EOI is 25th November 2022

Council of Scientific and Industrial Research
NATIONAL AEROSPACE LABORATORIES
PB No. 1779, HAL Airport Road, Kodihalli, Bengaluru - 560 017, India
www.nal.res.in

REQUEST FOR PROPOSAL (RFP)

KTMD/BDG/Hansa-3(NG)/RFP/2022-23/1 November 14, 2022

CSIR- National Aerospace Laboratories (CSIR-NAL), Bengaluru, India is one of the premier institution established under Council of Scientific and Industrial Research, an autonomous body of Department of Scientific and Industrial Research, Ministry of Science & Technology, Government of India, New Delhi. CSIR-NAL is a high science & technology institution involved in aerospace research and development, providing technical expertise and consultancy services to various government bodies in India. It is also internationally known for its excellence in scientific research in aerospace engineering and other disciplines.

Proposals are invited from established aircraft and allied engineering companies in two-stage bids (Technical & Commercial) to have "Production Partnership for Manufacturing, Supply, Marketing and After-Sales Support for HANSA-3(NG) Aircraft." The successfully qualified companies in technical bids shall be invited for submitting the commercial bids. Hansa-3(NG) is a two-seater all-composite aircraft, designed and developed by CSIR- NAL for meeting the requirements of flying clubs to obtain pilot licenses (PPL/CPL) by their aspiring cadets. Hansa-3(NG) is equipped with state-of-the-art full glass cockpit display system, advanced fuel efficient engine for higher range & endurance with good handling quality, Bubble canopy for easy cockpit ingress/egress, better ergonomics, and visibility, lower operating & maintenance cost.

Further, RFP document can be obtained from websites:

- CSIR-NAL portal, <http://www.nal.res.in/en/tender>
- CPP portal <https://www.eprocure.gov.in/epublish/app>

Pre-bid Conference date: 16th December 2022

Last date for submission of Technical Bids: 16th January 2023

The Director, CSIR-NAL, Bengaluru reserves the right to accept or reject any or all of the proposals without assigning any reason.

Sd/-
Head, KTMD, CSIR-NAL
ktmd.head@nal.res.in
080-25086147 / 080-25086207

मुख्य कार्यालय, विरार
विरार (पूर्व), ता. वसई,
जि. पालघर, पिन-४०१३०५.
दुआली : ०२५०-२५२९०२/०२/०३/०५/०५/०५
फैक्स : ०२५०-२५२९०३
ई-मेल : vasavivirarcorporation@yahoo.com
जा.क्र. : व.वि.श.म./श.अ/०३६/२०२२
दिनांक : १०/११/२०२२

पाणी पुरवठा विभाग, मुख्यालय, विरार पूर्व

प्रथम वेळ जाहिर ई-निविदा सूचना

वसई विरार शहर महानगरपालिका कार्यक्षेत्रातील बोडीज मलिनिसारण केंद्रामधील STDU ची (Sludge Thickener & Dewatering Unit) सर्व्हिसिंग व दुरुस्ती करणे कामाचे कोरे निविदा फॉर्म <https://mahatenders.gov.in> या अधिकृत संकेतस्थळावर दि. १४/११/२०२२ पासून उपलब्ध होणार आहेत. ई टेंडरिंग बाबत अधिक माहितीसाठी ई-निविदा कक्ष, वसई विरार शहर महानगरपालिका, विरार, मुख्य्यालय येथे संपर्क साधावा.

जा. क्र. वविशम/श.अ/०३६/२०२२
दिनांक :- १०/११/२०२२

सही/-
(राजेंद्र लाड)
कार्यकारी तथा प्र. शहर अभियंता
वसई-विरार शहर महानगरपालिका

EAST CENTRAL RAILWAY

Open Tender Batch No. 146/22 dated : 11.11.2022

E-Tender Notice for supply of materials-"participation in through" web portal of IREPS-www.ireps.gov.in offers are invited for supply of the following materials. The closing time for all tenders is at 14.00 hr.

| Sr. No. | Tender No. | Brief Description | Quantity | Published on/time | Closing on |
|---------|------------|--|------------|-------------------|------------|
| 1 | 04223915 | High capacity thermoplastic | 4991 Nos | 07.11.22/16:13:29 | 05.12.22 |
| 2 | 03223836 | Oil pump Transformer | 44 Nos | 08.11.22/00:23:55 | 05.12.22 |
| 3 | 03223834 | Switch head light | 211 Nos | 08.11.22/00:36:57 | 05.12.22 |
| 4 | 04221438 | Ball joint roll link | 2400 Nos | 10.11.22/13:45:25 | 12.12.22 |
| 5 | 14220467 | Galvanized steel stranded traction bond | 3241 Nos | 10.11.22/17:11:58 | 05.12.22 |
| 6 | 11229018A | Paint exterior synthetic finishing air craft | 27085 Ltrs | 10.11.22/16:45:06 | 05.12.22 |
| 7 | 14220153 | Maintenance free valve regulated lead acid | 57 sets | 10.11.22/17:37:05 | 05.12.22 |

Participants are required to submit their offer only on-line through the web portal of IREPS-www.ireps.gov.in before the closing date and time. Other details regarding Consignee and detailed description of stores are available in tender document in tender notice on the above portal.

PR/01449/HQ/STORE/T/22-23/64 SMM-cum Secy. To PCMM

NOCIL LIMITED
CIN: L99999MH1991PLC012003
Regd. Office: Mafatali House, H.T. Parekh Marg, Backbay Reclamation, Churchgate, Mumbai-400 020
Tel.No.: 91-22-66364062, Fax No.: 91-22-66364060
Website: www.nocil.com; Email: investorcare@nocil.com

SHAREHOLDERS TO REGISTER THEIR E-MAIL ADDRESSES
Pursuant to sections 108 and 110 of the Companies Act, 2013 and rules made thereunder read with applicable guidelines / circulars issued by Ministry of Corporate Affairs ("MCA Circulars") and SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 in this regard, members may kindly note that NOCIL Limited ("the Company") is proposing to seek consent of the members by way of Postal Ballot by voting through electronic means only (remote e-voting) for appointment of Mr. A. Vellayan as an Independent Director of the Company as per the details set out in the Postal Ballot Notice ("Notice"), which will be sent in due course only to those members whose email addresses are registered with the Company/depository participants.

Members holding shares in physical mode and who have not updated their email addresses with the Company are requested to visit the website of its Registrar and Transfer Agent, KFIN Technologies Limited ("RTA") at <https://ris.kfintech.com/client/services/mobileereg/mobileemailreg.aspx> and register their email address at the earliest to receive the Postal Ballot Notice. Members holding shares in demat form are requested to register/update their email addresses with the Depository Participant (DP).

The Company will provide facility to its members to exercise their right to vote by remote e-voting and the detailed procedure for remote e-voting (including the manner in which Members holding shares in physical form or who have not registered their email address can cast their vote through remote e-voting), will form part of the Notice.

For NOCIL LTD
Sd/-
Amit K. Vyas
Date : 11th November, 2022
Place : Mumbai
Asst V.P (Legal) & Company Secretary

COCHIN INTERNATIONAL AIRPORT LTD

Kochi Airport P.O., Ernakulam - 683111

CIAL/COMM/BDSS TENDER NOTICE 14/11/2022

BDSS EQUIPMENTS

Item rate E-tenders are invited from reputed contractors for SITC of 6 nos. of various BDSS Equipments at Cochin International Airport.

For eligibility criteria and other details, visit www.cial.aero. Interested firms may register themselves on the online E-Tendering portal <https://etenders.kerala.gov.in> and then download the Tender documents.

Sd/-
Managing Director

BHAKRA BEAS MANAGEMENT BOARD

(Power Wing)

NOTICE INVITING e-TENDER

NIT No.: BP-2869 dt-02.11.2022

Name of Office: Superintending Engineer, Bhakra Power Houses Circle, BBMB (PW), Nangal.

Name of Work: Replacement of 220 KV single Bus Conductor Bus Bar with twin 0.5 sq. inch ACSR Morcula conductor bus bar & 2 No. Isolators at 220 KV Swichyard & supply of Hardware for Bhakra Right Bank Power House of Bhakra Beas Management Board (BBMB) Nangal.

Start date for download tender documents 02.11.2022 from 17:00 Hrs.

Last date for download tender documents 01.12.2022 up to 12:30 Hrs.

Start date for submission of online bid 02.11.2022 up to 17:00 Hrs.

Last date for submission of online bid 01.12.2022 up to 12:30 Hrs.

Due date for opening bid (Part-I) 02.12.2022 at 03:00 Hrs.

For detailed NIT & Earnest Money to be deposited please visit BBMB website <http://eproc.punjab.gov.in> and www.bbmb.gov.in.

938-PR-Generation-4 For Your Better Tomorrow Save Energy Today

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BILCARE LIMITED

RELEVANT PARTICULARS

| | |
|---|--|
| 1. Name of corporate debtor | Bilcare Limited |
| 2. Date of incorporation of corporate debtor | 01st July, 1987 |
| 3. Authority under which corporate debtor is incorporated / registered | ROC - Pune |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor | L28939PN1987PLC043963 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | Registered Office: Gat No.1028, Shiroli village, Taluka Khed, Raigunagar, Pune -410505 Principal Office: 601, ICC Trade Tower, Pune - 411016 |
| 6. Insolvency commencement date in respect of corporate debtor | 11th November, 2022 |
| 7. Estimated date of closure of insolvency resolution process | 10th May, 2023 (180 days from date of order - 11th November, 2022) |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional | Name: Ashutosh Agarwala Reg. No: IBB/IFA/001/FP-P/0123/2018-2019/1901 |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board | Registered Address: D-1005, Ashok Towers, Dr. S. S. Rao Road, Parel, Mumbai - 400012 Email: ashutosh.agarwala@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | Correspondence Address: Excecor Resolvency Private Limited, Peninsula Business Park, Tower B, 19th Floor, Lower Park, Mumbai - 400013 Email: tblcare@gmail.com |
| 11. Last date for submission of claims | 29th November, 2022 |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. (a) Relevant forms and (b) Details of authorised representatives are available at: | (a) Relevant forms can be downloaded at https://tbl.gov.in/en/home/downloads (b) Not Applicable |

1. Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Bilcare Limited on 11th November, 2022.

2. The creditors of Bilcare Limited, are hereby called upon to submit their claims with proof on or before 29th November, 2022 to the interim resolution professional, Mr.

